

(2023) 11 TP CK 0004

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 620 Of 2022

Dr. Hari Sankar Chakraborty

APPELLANT

Vs

Tripura University (A Central
University) And 4 Ors

RESPONDENT

Date of Decision: Nov. 17, 2023

Hon'ble Judges: T. Amarnath Goud, J

Bench: Single Bench

Advocate: S.K. Deb, R. Saha, B. Majudmer

Judgement

T. Amarnath Goud, J

Heard Mr. S.K. Deb, learned Sr. counsel assisted by Mr. R. Saha, learned counsel appearing on behalf of the Ms. R. Purukayastha, learned counsel for the petitioner as well as Mr. B. Majumder, learned CGC appearing for the respondent-Union of India.

List the matter for final hearing in its usual course. In the meanwhile, both sides are at liberty to file and exchange their respective pleading(s), if any.